GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA

STARRED QUESTION NO- 278

ANSWERED ON 18/12/2025

DUES OWED TO WEST BENGAL UNDER JAL JEEVAN MISSION

*278. SHRI BAPI HALDAR:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of outstanding dues owed to West Bengal under the Jal Jeevan Mission and the duration for which it has been pending; and
- (b) the timeline by which these pending funds are likely to be released to West Bengal?

ANSWER

MINISTER OF JAL SHAKTI (SHRI C.R. PATIL)

(a) & (b) A statement of reply is laid on the Table of the House.

Statement referred to in reply to Part (a) & (b) of Lok Sabha Starred Question No. *278 answered on 18/12/2025 raised by Shri Bapi Haldar regarding dues owed to West Bengal under Jal Jeevan Mission

(a) & (b) The Government of India in partnership with States/UTs is implementing the Jal Jeevan Mission (JJM) to provide functional tap water connections to every rural household (at 55 lpcd, BIS:10500 standard).

At the start of the Mission in 2019, Only 3.23 crore (16.7%) rural households were reported to have tap water connections. As on 15.12.2025, out of an estimated 19.37 crore rural households in the country, over 15.76 crore (81.42%) households have been provided with Function Household Tap Connections (FHTCs).

As reported by State Govt. of West Bengal, at the start of the Mission, in August 2019, only 2.15 Lakh (1.22%) rural household were reported to have tap water connection. As on 15.12.2025, out of 1.75 crore rural household, around 99.09 lakh (56.46%) rural households have been provided tap water connection in West Bengal.

Union Cabinet had approved the implementation of the Jal Jeevan Mission for five years i.e. from 2019-20 to 2023-24. During this period, the States/UTs were to complete planning, approval, implementation of water supply schemes under the Mission. Releases to States including West Bengal was made in consonance with 'Just in Time' principle and extant instructions issued by Ministry of Finance from time to time so as to avoid undue parking of fund in the State. Against a central allocation of Rs.24,645.00 Crore, the State of West Bengal could draw only Rs.13,027.84 Crore during the mission period due to delay in submission of proposals along with requisite documents as per the MoF and JJM guidelines. The Central outlay as approved by the Union Cabinet has now been utilized. Further, State was clarified that the Central funding was limited to the approved Mission period only and advised the State to complete their ongoing works from their own resources.

The details of fund allocated, fund drawn by the State and reported expenditure under Jal Jeevan Mission to West Bengal is as under:

(Rs in crore)

		Central share		State Evnenditure
S. No.	Year	Fund allocated	Fund drawn by State	State Expenditure
1	2019-20	995.33	994.75	469.54
2	2020-21	1,614.18	807.08	641.17
3	2021-22	6,998.97	1,404.61	725.77
4	2022-23	6,180.25	3,090.12	3,204.21
5	2023-24*	3,806.29	4,206.29	5,155.11
6	2024-25	5,049.98	2,524.99	4,905.55
Total		24,645.00	13,027.84	15,101.35

^{*}Includes incentive funds of Rs. 400 crore in 2023-24.

Source: JJM-IMIS

Further, considering the progress achieved so far and ongoing works, Hon'ble Finance Minister has announced extension of Jal Jeevan Mission till December 2028 with enhanced total outlay through budget announcements 2025-26. Central grants-in-aid may be released to eligible States only after getting approval from the competent authority for the extension of the Jal Jeevan Mission with the enhanced outlay and following the issuance of the corresponding guidelines.
